NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM** **TMT. T.KRISHNA VALLI**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(C/ACT)/161/KOB/2022 in CP(C/ACT)/3/KOB/2022
SECTION	NCLT RULE 70(4),(5)
NAME OF PARTIES	BAWA KHAN KAMAL & ANOTHER V/S PERUMBAVOOR GENERAL MARKETING FEDERATION PVT LTD & 28 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	P THOMAS GEEVERGHESE, E S FIROS.
RESPONDENTS ADVOCATE/ PROFESSIONAL	JOHN VADASSERY , AMEER K M, ROC, BRIJESH V P, K P SUJESH KUMAR.

21 JUNE 2024

O R D E R

IA(C/ACT)/161/KOB/2022 in CP(C/ACT)/3/KOB/2022

This IA bearing No. 161/KOB/2022 was reserved for orders on 06.06.2024. However, while preparing the order, this bench finds it necessary to seek some clarifications from the Applicants. Hence, today the matter is posted for clarification. Today, when the matter was listed on board for clarification, none appeared on behalf of the Applicants to clarify the issue. Learned Authorised representative, Mr. John Vadassery appears on behalf of R1 to R4 through virtual mode. None appears on behalf of Respondent Nos. 5 to 26.

Registry as well as the learned Authorised representative appearing on behalf of R1 to R4 is directed to intimate the next date of hearing to the Counsel appearing for the Applicants. List this matter again for clarification on **24.06.2024.**

Sd /- **Sd /-**

SHYAM BABU GAUTAM **T.KRISHNA VALLI**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**